

primary classes are located in a separate building, away from the main schools/or are functioning in a different shift.

#### **Extension of A.C. Coach**

641. SHRI CHANDRESH PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether any proposal regarding extending of A.C. Coach in Saurashtra Mail upto Okha and increase in the reservation of berths at Jamnagar station has been received;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Yes, Sir. Some representations have been received.

(c) Proposals have been examined and they have not been found justified. Besides, there is also shortage of A.C. 2 tier coaches.

#### **Train from Bhavnagar to Delhi**

642. SHRI RATILAL VARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received representations from various organisations and Members of Parliament demanding a direct train from Bhavnagar (Western Railway) to Delhi;

(b) whether any action has been taken in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) and (c). One Hind Sleeper class (GSCN) has been introduced between Bhavnagar and Delhi by 29/9923/9902-9901/9924/30 w.e.f. 10.5.95.

Introduction of a train between Bhavnagar and Delhi is not feasible due to operational and resource constraints.

[English]

#### **Allotment of Shops**

643. SHRI G. DEVARAYA NAIK : Will the PRIME MINISTER be pleased to state :

(a) the total number of shops constructed in the newly constructed Shaheed Bhagat Singh Place;

(b) whether the NDMC have allotted shops to those who were having shops in the Baird Lane;

(c) if so, the details thereof;

(d) whether the shops are sufficient to adjust all the shops owners of the Baird Lane;

(e) if not, the reasons for calling and awarding tender for several shops there and not adjusting all the shops owners of Baird Lane; and

(f) the steps proposed to be taken to remedy the situation and proceeding against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (f). New Delhi Municipal Council has reported that out of 111 shops of different sizes constructed in the first phase of Shaheed Bhagat Singh Place Complex, 46 stall holders of Baird Lane have been allotted shops on rehabilitation basis and the remaining 66 shops have been allotted on open tender basis as these were either of bigger or smaller size and constructed for allotment on tender basis so as to generate revenue to meet the cost of the project and the matter has since been upheld by the Hon'ble High Court of Delhi. The remaining 46 stall holders of Baird Lane shall be shifted in the second phase, construction of which will commence shortly. As there was no irregularity, the question of proceeding against any official does not arise.

#### **Use of Irradiation for Food**

644. SHRI NAWAL KISHORE RAI : Will the PRIME MINISTER be pleased to state :

(a) whether the research carried out at National Institute of Nutrition (NIN), Hyderabad clearly established that the